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* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ W.P.(C) 3759/2024

SMRITI BHATIA

.....Petitioner

Through: Ms. Nistha Gupta, Advocate.

versus

MUNICIPAL CORPORATION OF DELHI & ORS.....Respondents

Through: Mr. Shashi Gupta, Standing Counsel with Mr. Mukesh Gupta and Mr. Sachin Shah, Advocates for MCD.

Mr. Balendu Shekhar, CGSC with Mr. Krishna Chaitanya, Mr. Rajkumar Maurya and Ms. Tanisha Samanta, Advocates.

Mr. Aseem Chaturvedi, Mr. V. Mehta, Mr. Kunal Mehta and Mr. Milind Jain, Advocates for R5. Mr. Shashank Garg, Senior Advocate with Mr.

Raghav Bhatia, Advocates for R6.

CORAM: HON'BLE MS. JUSTICE JYOTI SINGH

> ORDER 31.01.2025

List on 04.04.2025.

JYOTI SINGH, J

JANUARY 31, 2025/YA